NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : CA/42/2017 **PETITION NUMBER** : TCP/77/(IB)/2017 NAME OF THE PETITIONER(S) : METAL GEMS NAME OF THE RESPONDENT(S) : SARANYA FORGINGS & ENGINEERS INDIA PVT LTD UNDER SECTION : 433 (e)(f) S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE** REPRESENTATION BY WHOM AKHIL AKBAR ALI AKHIL AKBAR ALI Counselfer Reporteti

Karitha surana Resolution Professional

ORDER

Ms. Kavitha Surana, RP in person present. Counsel for the Corporate Debtor present and filed an affidavit for making compliance with the order dated 22.09.2017 and as per the direction given on 23.11.2017. The affidavit is placed on record. Counsel for the Corporate Debtor has also provided necessary documents to the RP. RP is directed to carry out the functions strictly as per the provisions of the IBC, 2016 and expedite the filing of Resolution plan as the recommendations of the CoC, if any. Accordingly, the memo stands disposed of.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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